

FORM G (REVISED II)

INVITATION FOR EXPRESSION OF INTEREST FOR VHV BEVERAGES PRIVATE LIMITED OPERATING IN FOOD AND BEVERAGES INDUSTRY AT KHASRA NO.151//16/3, 24/2, 25 SITUATED IN THE REVENUE ESTATE OF VILLAGE- ROHAD, DISTRICT JHAJJAR, HARYANA.

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN & CIN/ LLP No.	VHV BEVERAGES PRIVATE LIMITED PAN : AAECV1822E CIN : U15494DL2012PTC242587
2.	Address of the Registered Office	14-B, Fourth Floor, (Front Side Flat), Vijay Park, Najafgarh, New Delhi- 110043 (Not in possession of CD)
3	URL of website	Not Available
4.	Details of place where majority of fixed assets are located	Khasra No.151//16/3, 24/2, 25 situated in the revenue estate of Village- Rohad, District Jhajjar, Haryana.
5.	Installed capacity of main products/ services	The CD has let out its facility to an Operation and Maintenance Contractor. The installed capacity as per the information available is <ul style="list-style-type: none"> • The capacity of bottle blower units, seven in number, the capacity of bottle blower units comes to 500 bottle per minute. (As per the estimate of technical personnel at the unit)* • The filling capacity of four lines is 1350 bottle per minute. (As per the estimate of technical personnel at the unit)* • Other Equipment's viz Boiler, Chiller, CO Tank, R.O., Syrup Tanks, HP compressor, LP compressor, Ammonia unit, ETP plant. *The unit is being operated by O&M operator. The information extracted is form the personnel of the operator. This may be independently verified on unit visit.
6.	Quantity and value of main products/ services sold in last financial year	The CD has let out its facility to an Operation and Maintenance Contractor. The Income on this account during the last year was Rs.24,60,000/-
7.	Number of employees/ workmen	Nil
8.	Further details including last available	Information can be obtained by



	financial statements (with schedules) of two years, lists of creditors are available at URL:	sending e-mail to vhvbeverages@aaainsolvency.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Information can be obtained by sending e-mail to vhvbeverages@aaainsolvency.com
10.	Last date for receipt of expression of interest	01.03.2024*
11.	Date of issue of provisional list of prospective resolution applicants	06.03.2024*
12.	Last date for submission of objections to provisional list	11.03.2024*
13.	Date of issue of final list of prospective resolution applicants	16.03.2024*
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	11.03.2024*
15.	Last date for submission of resolution plans	10.04.2024*
16.	Process email id to submit Expression of Interest	vhvbeverages@aaainsolvency.com

Initial Form-G was published on 19.02.2022 and Form G (Revised I) was published on 17.07.2022.

*Please take notice that in terms of the orders in IA No 342 dated 30.01.2024 the CIRP timelines has been extended till 27.02.2024. On 07.02.2024 the Committee of the Creditors has further approved a resolution for an additional 90 days extension. Accordingly, the timelines mentioned in the present Form G is subject to the approval of Hon'ble Adjudicating Authority for the extended timeline in terms of the resolution passed by the Committee in the COC meeting held on 07.02.2024.



Pankaj Mahajan
Resolution Professional

AFA number: AA1/11420/02/181224/106618 VALID UPTO 18-12-2024
H-223, 22nd Floor, DLF Capital Greens, 15 Shivaji Marg, New Delhi 110015
For VHV Beverages Private Limited

Date: 15.02.2024
Place: New Delhi